

आयकर अपीलीय अधिकरण “सी” न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“C” BENCH, CHENNAI

माननीय श्री एबी टी. वर्की, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI ABY T. VARKEY, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकरअपील सं./ ITA No.1091/Chny/2024

Saint Alphonsa Academy for Excellence 9F, ST Alphonsa Shrine Church A R P Camp Road Kottar Post, Nagercoil-629 002.	बनाम/ Vs.	CIT(Exemptions) Chennai.
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. ABFTS-6249-B		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थीकीओरसे/ Appellant by	:	Ms. Midhu (Accountant) – Ld. AR
प्रत्यर्थीकीओरसे/ Respondent by	:	Shri Maruthu Pandian (CIT) - Ld. DR

सुनवाईकीतारीख/ Date of Hearing	:	24-06-2024
घोषणाकीतारीख / Date of Pronouncement	:	24-06-2024

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. The Ld. AR, at the outset, submitted that the assessee seeks withdrawal of the appeal since time limit to seek registration u/s 80G has been extended by CBDT Circular No.07/2024 up-to 30-06-2024. The Ld. CIT-DR did not object to the same.
2. Accepting the prayer of the assessee, the appeal stand dismissed as withdrawn.

Order pronounced on 24th June, 2024.

Sd/-
(ABY T. VARKEY)
न्यायिक सदस्य / **JUDICIAL MEMBER**

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / **ACCOUNTANT MEMBER**

चेन्नई Chennai; दिनांक Dated :24-06-2024
DS

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT Chennai.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF